

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 894
(To be answered on the 20th July 2017)

DEVELOPMENT OF CALICUT AIRPORT

894. SHRI MULLAPPALLY RAMACHANDRAN

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government is aware that there is protest from various organizations of Malabar against indifferent attitude of authorities towards the development of Calicut airport, if so, the details thereof;

(b) whether the discontinued services to Calicut have not been resumed by Air India after the completion of renovation works of runway;

(c) if so, the details thereof and the reasons therefor;

(d) whether the operation of wide body aircrafts from Calicut airport is being considered and if so, the details thereof and the decision taken in this regard; and

(e) whether the Government of Kerala offered acquiring additional land for expansion of Calicut airport and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Malabar Chamber of Commerce, Calicut Chamber of Commerce, Malabar Airport Development Forum and various other Pravasi Forums have raised the issue of non-commencement of Code 'E' type (wide-bodied) aircraft from Calicut Airport.

(b) & (c): Air India withdrew operations of wide bodied aircraft from 30th April, 2015 from Calicut due to runway repair work at the Airport. Calicut Airport is licensed for Code 'D' aircraft operations. Directorate General of Civil Aviation (DGCA) has not granted permission for Code 'E' type wide-bodied aircraft operations for safety reasons in view of inadequate length of Runway and width of Runway basic strip.

(d) & (e): A land requirement of 248.3 acres has been projected to the State Government of Kerala to make Calicut Airport suitable for operations of wide-bodied aircraft and the State Government has issued a Government Order (G.O.) for the same.
